

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3686  
(To be answered on the 3<sup>rd</sup> January 2019)

SALE OF AIR INDIA

3686. KUNWAR HARIBANSH SINGH  
SHRI SUDHEER GUPTA  
SHRI S.R. VIJAYAKUMAR  
SHRI ASHOK SHANKARRAO CHAVAN

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a): whether the Government has finalized to sell a part of Air India to cut heavy losses being incurred by them;  
(b) if so, the details thereof along with the estimated revenue from the said sale;  
(c) the time by which it is likely to be sold;  
(d) whether the major loss-making operations are not being sold so as to benefit high ups and the staff of Air India;  
(e) if so, the reasons therefor; and  
(f) the steps proposed to cut perks and others benefits like free and discounted air tickets being offered to its working and retired employees?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

---

(a) to (c): The Government remains committed to the disinvestment of Air India. AISAM has directed to separately decide the contours of the mode of disposal of the subsidiaries viz. Air India Engineering Services Limited (AIESL), Air India Air Transport Services Limited (AIATSL) and Airline Allied Services Limited (AASL). Further, AISAM has, inter-alia, approved the contours for sale of subsidiaries of AI and directed to expedite the sale of AIATSL.

(d): In this regard, no such information is available in the Ministry of Civil Aviation.

(e): Does not arise in view of (d) above.

(f): At present, there is no such proposal under consideration in Air India Limited.

\*\*\*\*\*